

INFORMATION RELATING TO

National Green Tribunal

UNDER SECTION 4 (1) (B) OF THE
RIGHT TO INFORMATION ACT, 2005



(Updated as on 01.04.2024)

(Principal Bench)

Faridkot House, Copernicus Marg,
New Delhi-110001

2024



RTI MANNUAL Under Section 4(1) (b)

Section 4 (1) (b) (i)

The Particulars of its organization, functions and duties.

***The National Green Tribunal
Act, 2010 and the establishment
of The National Green Tribunal:***

The National Green Tribunal was established under Section 3 of the National Green Tribunal Act, 2010 (No. 19 of 2010 and came into force on 18th of October 2010) for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.

As per Section 4 (1) of the Act, the Tribunal shall consist of :-

- A full time chairperson;
- Ten to Twenty full time Judicial Members;
- Ten to Twenty full time Expert Members

Vide Notification F. No. 17(4)2010-PL/NGT(Vol.IV) dated 10th August 2017, the Central Government Specified the following ordinary places of sitting of the National Green Tribunal which shall exercise jurisdiction in the area indicate against each:

	Zone	Place of Sitting	Territorial Jurisdiction
1.	Northern	Delhi (Principal Bench)	Uttar Pradesh, Uttarakhand, Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir, National Capital Territory of Delhi and Union Territory of Chandigarh.
2.	Western	Pune	Maharashtra, Gujarat, Goa with Union Territories of Daman and Diu and Dadra and Nagar Haveli
3.	Central	Bhopal	Madhya Pradesh, Rajasthan and Chhattisgarh.
4.	Southern	Chennai	Kerala, Tamil Nadu, Andhra Pradesh, Karnataka, Union Territories of Puducherry and Lakshadweep.
5.	Eastern	Kolkata	West Bengal, Odisha, Bihar, Jharkhand, Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Union territory of Andaman and Nicobar Islands.
Note:- As per the order dated 11.10.2017 of Hon'ble High Court of Bombay at Goa Bench in PIL Writ Petition No. 22 of 2017, Goa will be under the jurisdiction of Western Zone Bench at Pune.			

***Establishment
of the National
Green Tribunal
w.e.f. 18th of
October 2010***

The National Green Tribunal was established on 18th October, 2010 with the appointment of Sh. Justice L. S. Panta, Former Judge of Supreme Court as the first Chairperson of the National Green Tribunal but he resigned in October, 2011 and w.e.f. 1st January, 2012 Hon'ble Sh. Justice A.S. Naidu was authorized to act as the Chairperson of the National Green Tribunal as the vacancy in the office had fallen vacant due to the resignation vide Notification dated 31st December, 2011.

***The Principal
Bench***

The Principal Bench at New Delhi was initially set-up at two places.

- 13. The Principal Bench** at Van Vigyan Bhawan, Sector-V, R. K. Puram, New Delhi.
(ii) Bench-1 at Tirkoot Building, Bhikaji Cama Place, New Delhi.

- **On 18th October, 2013** Principal Bench shifted to Faridkot House, Copernicus Marg, New Delhi-110001.

***Commencement
of Southern Zone
Bench, Chennai***

Commencement of Southern Zone Bench at Chennai

With effect from 1st of November, 2012 Southern Zone Bench was constituted with :

1. Hon'ble SH. Justice M. Chockalingam, Judicial Member
2. Prof. Dr. R. Nagendran, Expert Member

Commencement of Second Bench of Southern Zone Bench at Chennai

*Commencement
of Second Bench
of Southern Zone
Bench, Chennai*

With effect from 23rd of March, 2015, Second Bench of Southern Zone Bench was constituted with :

- | | |
|--|-----------------|
| 1. Hon'ble Sh. Justice Dr. P. Jyothimani | Judicial Member |
| 2. Hon'ble Sh. P. S. Rao | Expert Member |

Commencement of Central Zone Bench at Bhopal

*Commencement
of Central Zonal
Bench, Bhopal*

With effect from 7th of April, 2013, Central Zone Bench was constituted with :

- | | |
|--|-----------------|
| 1. Hon'ble Sh. Justice Dr. P. Jyothimani | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyut Rao Deshpande | Expert Member |

Commencement of Western Zone Bench at Pune

*Commencement
of Western
Zonal Bench,
Pune*

With effect from 25th of August, 2013, Western Zone Bench was constituted with :

- | | |
|--|-----------------|
| 1. Hon'ble Sh. V. R. Kingaonkar | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyut Rao Deshpande | Expert Member |

Commencement of Eastern Zone Bench at Kolkata

*Commencement
of Eastern Zonal
Bench, Kolkata*

With effect from 24th of May, 2014, Eastern Zone Bench was constituted with :

- | | |
|--------------------------------------|-----------------|
| 1. Hon'ble Sh. Justice P. Jyothimani | Judicial Member |
| 2. Hon'ble Prof. (Dr.) P. C. Mishra | Expert Member |

*Appointment,
Tenure, Salaries
and terms of
conditions, and
the procedure
for enquiry of
charges of the
Chairperson,
Judicial and
Expert Member*

The appointment of the Chairperson and the Members

- The Chairperson, Judicial Members and Expert Members of the Tribunal shall be appointed by the Central Government for a term of 5 years.
- The Chairperson shall be appointed by the Central Government in consultation with the Chief Justice of India.
- The Judicial Members and Expert Members of the Tribunal shall be appointed on the recommendations of the Selection Committee, in the manner as prescribed in the Rules, notified by MoEF.
- Their salaries, terms and conditions of service and the procedure for enquiry of charges against them are also detailed in the rules notified on 26th November, 2010. (details that of available on the website of MoEF).

*Status of the
appointment of
the Hon'ble
Chairperson,
Hon'ble Judicial
Members and
Hon'ble Expert
Members*

The Appointment of PRESENT HON'BLE CHAIRPERSON:

Hon'ble Sh. Justice Prakash Shrivastava, Former Chief Justice of High Court of Calcutta, has been appointed as Chairperson of the National Green Tribunal and joined on 23.08.2023.

FORMER HON'BLE CHAIRPERSON

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Sh. Justice L.S. Panta	18.10.2010	17.10.2011
2.	Hon'ble Sh. Justice Swatanter Kumar	20.12.2012	19.12.2017
3.	Hon'ble Sh. Justice Adarsh Kumar Goel	06.07.2018	06.07.2023

PRESENT HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Sh. Justice Sheo Kumar Singh	16.03.2020	16.01.2023(Further Extended)
2.	Hon'ble Sh. Justice Sudhir Aggarwal	06.04.2021	05.04.2025
3.	Hon'ble Sh. Justice B. Amit Sthalekar	07.04.2021	06.04.2025
4.	Hon'ble Smt. Pushpa Sathyanarayana	30.03.2022	29.03.2026
5.	Hon'ble Sh. Justice Dinesh Kumar Singh	14.04.2022	13.04.2026
6.	Hon'ble Sh. Justice Arun Kumar Tyagi	25.03.2022	24.03.2026

PRESENT HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Dr. Arun Kumar Verma	12.04.2021	11.04.2025
2.	Hon'ble Shri K. Satyagopal	12.04.2021	11.04.2025
3.	Hon'ble Dr. A. Senthil Vel	15.01.2022	14.01.2026
4.	Hon'ble Shri Vijay Kulkarni	27.01.2022	03.10.2025
5.	Hon'ble Dr. Afroz Ahmad	15.01.2022	13.11.2025

FORMER HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble SH. Justice A. Satyanarayan Naidu (Acting Chairperson w.e.f. 01.01.2012 to 19.12.2012)	02.06.2011	31.01.2013
2.	Hon'ble SH. Justice C.V. Ramulu	05.05.2011	20.09.2012
3.	Hon'ble SH. Justice Amit Talukdar	18.04.2012	01.07.2012
4.	Hon'ble SH. Justice M. Chokalingam	04.05.2012	16.02.2016
5.	Hon'ble SH. Justice V.R. Kingaonkar	01.08.2012	30.01.2016
6.	Hon'ble Dr. Justice P. Jyothimani	24.12.2012	25.10.2017
7.	Hon'ble SH. Justice Umesh Dattatraya Salvi (Acting Chairperson w.e.f. 20.12.2017 to 13.02.2018)	14.02.2013	13.02.2018
8.	Hon'ble SH. Justice S.N. Hussain	22.07.2013	07.10.2014

9.	Hon'ble SH. Justice Dalip Singh	24.07.2013	17.11.2017
10.	Hon'ble SH. Justice B.S. Reddy	12.09.2013	24.10.2013
11.	Hon'ble SH. Justice M.S. Nambiar	09.10.2013	02.01.2018
12.	Hon'ble SH. Justice Pratap Kumar Ray	24.09.2014	30.06.2016
13.	Hon'ble Dr. Justice Jawad Rahim	08.02.2016	01.09.2019
14.	Hon'ble SH. Justice Raghuendra S. Rathore	16.01.2016	30.06.2020
15.	Hon'ble SH. Justice Sonam Phintso Wangdi	22.01.2016	07.01.2021
16.	Hon'ble Sh. Justice M. Sathyanarayan	17.05.2021	16.12.2021
17.	Hon'ble Sh. Justice Brijesh Sethi	06.04.2021	20.03.2022
18.	Hon'ble Sh. Justice K. Ramakrishnan	19.11.2018	08.10.2022

FORMER HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Prof.(Dr.) R. Nagendran	05.05.2011	11.05.2016
2.	Hon'ble Dr. D.K. Agrawal	05.05.2011	05.05.2016
3.	Hon'ble SH. Vijai Sharma	05.05.2011	01.03.2012
4.	Hon'ble Dr. G.K. Pandey	05.05.2011	04.01.2015
5.	Hon'ble Prof. (Dr.) P.C. Mishra	16.11.2012	15.11.2017
6.	Hon'ble SH. P.S. Rao	16.11.2012	15.11.2017
7.	Hon'ble Prof. A.R. Yousuf	23.11.2012	27.08.2016
8.	Hon'ble SH. Ranjan Chatterjee	02.01.2013	08.10.2017
9.	Hon'ble SH. Bikram Singh Sajwan	07.01.2013	09.12.2017
10.	Hon'ble Dr. Ramesh Chandra Trivedi	06.02.2013	26.12.2014
11.	Hon'ble Dr. Ajay Achyut Rao Deshpande	18.03.2013	14.07.2017
12.	Hon'ble Shri Siddhanta Das	01.01.2020	25.07.2020
13.	Hon'ble Dr. Satyawar Singh Garbyal	13.01.2016	07.01.2021
14.	Hon'ble Dr. Nabin Nanda	01.03.2017	28.02.2022
15.	Hon'ble Shri Saibal Dasgupta	01.11.2019	31.10.2022

POWERS

Financial and Administrative Powers of Chairperson

As per Section 13 of the Act, the Chairperson of the Tribunal shall exercise such financial and administrative powers as may be vested in him under the rules made by the Central Government:

Provided that the Chairperson may delegate such of his financial and administrative powers, as he may think fit, to any Judicial Member or Expert Member or officer of the Tribunal subject to the condition that the Member or such officer, while exercising such delegated power, continues to act under the direction, control and supervision of the Chairperson.

Financial Powers of Chairperson

Vide Notification dated 4th April, 2011 (G.S.R. 295 (E)), in exercise of the powers conferred by Section 13 read with Clause (i) of sub-section (2) of Section 35 of the National Green Tribunal Act, 2010, the Central Government vide Rule 4 notified that the Chairperson shall have the same powers as are conferred on a Head of the Department of the Central Government in respect of the Delegation of Financial Power Rules, 1978, the Central Financial Rules, 1963, the Fundamental and Supplementary

Rules, the Central Civil Services (Leave) Rules, 1972, the Central Civil Services (Joining Time) Rules, 1979, the Central Civil Services (Conduct) Rules, 1964, the Central Civil Service (Classification, Control and Appeal) Rules, 1965, and the General Provident Fund (Central Services) Rules, 1960 :

Provided that the exercise of the financial powers shall be subject to any procedural or other instructions issued from time to time by the Government .

Provided further that in respect of matters not within the competence of the Chairperson, concurrence of the Ministry of Finance or any other authority shall be obtained by the Chairperson through the Ministry of Environment and Forests.

Head of the Department (HOD)

As per Order dated 29.06.2012, of J.S. to GOI, the Chairperson, NGT shall have the powers to exercise, not exceeding those vested in the Department, as specified in Schedules V & VI of Delegation of Financial Power Rules, 1978 with immediate effect and until further orders.

Head of the Office (HOO)

Presently, Shri. Ankit Singla, Registrar General is HoO, who was appointed as HoO vide Order No. NGT/PB/29/Admn/2015/238 dated 29.05.2023 by the Hon'ble Chairperson, in view of the provisions of Section 13 of the Act.

Administrative Powers of Chairperson

Vide Rule 3 of the above Notification, Powers of Chairperson related to posting or transfer of a Member

- (1) The Chairperson shall have the power to post a Member at a particular ordinary place of sitting of the Tribunal.
- (2) The Chairperson, depending on the contingency, shall have the power to transfer any Member from one ordinary place of sitting to another place of sitting by a speaking order.

JURISDICTION

Jurisdiction Power and Proceedings of the Tribunal

1. As per Section 14 (1) of the Act, the Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I (Refer the NGT Act for details).

(2) The Tribunal shall hear the disputes arising from the questions referred to in sub- section (I) and settle such disputes and pass order thereon.

2. Appellate jurisdiction under section 16 of the Act.

As per Section 15 (1) of the Act, the Tribunal may, by an order, provide,-

- (a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule 1 (including accident occurring while handling any hazardous substance);
- (b) for restitution of property damaged;
- (c) for restitution of the environment for such area or areas, as the Tribunal may think fit.

Section 4 (1) (b) (ii)

Powers and duties of the officers and employees

The powers of the officers and employees are derived from the NGT Act, 2010 and various Government Rules, instructions, exclusive orders etc. issued from time to time.

Staff of the Tribunal

As per Section 12 (1) of the Act, the Central Government shall determine the nature and categories of the officers and other employees required to assist the Tribunal in the discharge of its functions.

- (2) The recruitment of the officers and other employees of the Tribunal shall be made by the Chairperson in such manner as may be prescribed.
- (3) The officers and other employees of the Tribunal shall discharge their functions under the general superintendence of the Chairperson.
- (4) The salaries and allowances and conditions of service of the officers and other employees of the Tribunal shall be such as may be prescribed.

Sanctioned Strength of the Employees

Vide order dated 12th May, 2011 of Director (PL), it was informed that the Ministry of Environment & Forests with concurrence with the Ministry of Finance (Department of Expenditure) has sanctioned a total number of 95 posts in 13 categories of the Officers and Employees of the National Green Tribunal (NGT).

Further vide Order dated 18.01.2013 & Notification dated 18.01.2013, 21 posts of Drivers were also sanctioned and recruitment rules were notified on 17.04.2013. Further vide Letter dated 18.09.2013 of MoEF, 4 additional posts of Registrar were sanctioned. Further, vide Order dated 03.09.2014, MoEF & CC accorded sanctioned for creation of 41 posts in the National Green Tribunal. Subsequently vide order dated 14.03.2016, sanction was accorded for five posts of Senior Accountants.

Thus, the sanctioned posts of the officers & employees of the NGT are as follows :

POSITION OF STAFF IN NGT AS ON 01.04.2024**Sanctioned Strength- 166****Filled up: 118****Vacant: 48**

Sr No	Name of the Post	Level in Pay Matrix	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remarks
1	Registrar	Level-13(123100-215900/-)	Rs.8700	5	5	0	
2	Deputy Registrar	Level-12(78800-209200/-)	Rs.7600	5	4	1	
3	Assistant Registrar	Level-11(67700-208700/-)	Rs.6600	5	2	3	
4	Dy. Controller of Accounts	Level-11(67700-208700/-)	Rs.6600	1	0	01	
5	PPS	Level-11(67700-208700/-)	Rs.6600	1	0	1	
6	Accounts Officer	Level-9(Rs.53100-167800/-)	Rs.5400	1	0	1	
7	Hindi Officer	Level-9(Rs.53100-167800/-)	Rs.5400	1	1	0	
8	Section Officer	Level-8(Rs.47600-151100/-)	Rs.4800	11	11	0	
9	Private Secretary	Level-8(Rs.47600-151100/-)	Rs.4800	21	9	12	
10	Assistant (Judicial)	Level-7(Rs.44900-142400/-)	Rs.4600	17	11	06	
11	Librarian	Level-6(Rs.35400-112400/-)	Rs.4200	5	5	0	
12	Hindi Translator	Level-6(Rs.35400-112400/-)	Rs.4200	5	4	1	
13	Stenographer Grade-I	Level-6(Rs.35400-112400/-)	Rs.4200	21	6	15	
14	Sr. Accountant	Level-6(Rs.35400-112400/-)	Rs.4200	5	4	1	
15	Staff Car Driver (Special Grade)	Level-6(Rs.35400-112400/-)	Rs.4200	1	0	1	
16	Staff Car Driver Grade-I	Level-5(Rs.29200-92300/-)	Rs.2800	2	0	2	
16	Accountant	Level-4(Rs.25500-81100/-)	Rs.2400	5	2	3	
17	Stenographer Grade-II	Level-4(Rs.25500-81100/-)	Rs.2400	12	4	8	
19	Staff Car Driver Grade-II	Level-4(Rs.25500-81100/-)	Rs.2400	6	6	0	
20	Staff Car Driver (Ordinary Grade)	Level-2(19900-63200/-)	Rs.1900	12	6	6	
21	Multi-Tasking Staff	Level-1(18000-56900/-)	Rs.1800	24	38*	-14	
Total				166	118	48	
						*45 MTs were appointed by the NGT as per directions of Hon'ble Supreme Court of India in its Order dated 10.10.2012 passed in SLP (Civil) No. 12065/2009 in re. UOI Vs. VimalBhai&Ors. and the same are deemed as sanctioned. Only 38 are in position at this point of time, due to resignations, terminations etc.	

**Functions
and duties
of the
officers of
NGT:**

As per National Green Tribunal (Practices & Procedure) Rules, 2011 Rule 2(i) defines Registrar as an Officer of the Tribunal and it includes the Deputy Registrar.

**The
functions of
the
Registrar
(Includes the
Dy. Registrar)**

Rule 7 of the above noted Rules prescribes as follow:

- (1) The Chairperson may, by general or special order, entrust the following functions to the Registrar, namely:
 - (a) to receive all applications, appeals and other documents including transferred applications or appeals;
 - (b) to decide all questions arising out of the scrutiny of the applications and appeals before they are registered;
 - (c) to require any application or appeal presented to the Tribunal to be amended for compliance with the provision of the Act or the rules made there under;
 - (d) subject to the directions of the Tribunal to fix the date of hearings and to issue notices therefor;
 - (e) to direct any formal amendment of records;
 - (f) to order grant of copies of documents to parties to the proceeding;
 - (g) to grant leave to inspect the records of the Tribunal;
 - (h) to dispose of all matters relating to the service of notices or other processes, application or appeals for the issue of fresh notices and for extending the time for filing such application or appeals, to grant time not exceeding thirty day's for filing a reply or rejoinder, if any, and to place the matter before the Tribunal for appropriate orders after the expiry of the aforesaid period;
 - (i) to requisition or transfer of any records of such suit, claim or other legal proceedings as are transferred to the Tribunal from any court or other authority;
 - (j) to receive and dispose of application for substitution, except where the substitution would involve setting aside an order of abetment;
 - (k) to receive and dispose of application by parties for return of documents; and
 - (l) to call for information and records and to inspect or cause to be inspected the registry of the other place of sittings under general or special orders as may be issued by the Chairperson from time to time.
- (2) The Official records shall be kept in the custody of the Registrar.

**The duties of
Account's
Officer**

There is no Accounts Officer at present in National Green Tribunal, Principal Bench, New Delhi.

**Contractual
Employees**

Pending regular recruitment being a time consuming process, the NGT, *as a time gap arrangement*, has engaged contractual staff.

Contractual Employees(As on 01.04.2024)

S. No.	Name of the Post	Presently Engaged	Posting	
1.	Consultant and Expert	13	PB (Delhi) SZB (Chennai)	(12) (1)
2.	Office Assistant	14	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB(Pune)	(6) (4) (2) (2)
3	Stenographer	5	PB (Delhi) CZB (Bhopal) SZB (Chennai) WZB(Pune)	(1) (1) (2) (1)
4.	Legal Researcher	5	PB (Delhi)	(5)
5.	Computer Clerk & DEO	2	PB (Delhi)	(2)
6.	MTS	50	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB (Pune) EZB (Kolkata)	(19) (06) (11) (04) (10)
7.	Driver	18	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB(Pune) EZB (Kolkata)	(5) (3) (4) (2) (4)
Total		107		

**Duties of
the
Employees**

- Consultants**, they are assigned duties to provide the opinion / assistance of their expertise to the officers/ staff of the concerned sections
- Office Assistants** are assigned work in the courts as well as have been deputed for the administration in different sections.
- Computer Clerk and DEO** is to carry out the general clerical orders of the officers on computer.
- Stenographers** are assigned the stenography work in the court and other related works in Judicial Section and Court.
- MTS** are assigned the work as Multi Tasking Staff to serve in different sections as the Ushers/ Orderly/ Driver /Court Attendants / Peons / Farash /SafaiKaramchariesetc and also as clerical staff to assist the officers of the respective sections.
- Drivers** are assigned the job of driving the vehicles of the Chairperson/ Members.

4(1) (b) (v)

The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions:

The Tribunal follows the rules, regulations, instructions and manuals as prescribed or framed by nodal Ministerial / Department. NO separate rules, regulations, instructions, manuals have been framed, required for the access to the public.

The rules and regulations

The NGT Act, 2010 and the rules framed therein are already available on the official website of MoEF and NGT.

Instructions

Official circulars/Orders/instructions are the internal records in the office that are issued for the general administration and exclusively for the official purposes of NGT.

Manuals and the Records(doc.) held by it or under its control or used for discharging of its functions

RTI Manuals containing all details is on the website of NGT. No other office manual being the NGT is an adjudicatory body.

Details of the Records :

A. Administrative Records

- (i) The General Registers and Files with the Administrative Branch are relating to the Administration.
- (ii) The General Registers and Files with the General Admn. are relating to the General Administration & the Store etc.
- (iii) The Registers and file with the Protocol Section are relating to Protocol facilities & Duties.

B. Accounts Records

The General Registers and the corresponding files with the accounts section are relating to the matters concerning accounts / budget of the NGT& Service matters of NGT Staff.

C. Filing Section Records

- (i) The General Registers with the Filing Section are relating to institution and the receiving of the transferred cases that are to be placed before the Benches of the Tribunal.
- (ii) Six Forms, I to VI as prescribed under rule 8(1) ,Under sec. 18(I) read with Sections 14,15,16 & 17 of the NGT Act, 2010), under rule 8(4), rule 10, rule 34 and rule 29 respectively are relating to the procedure and business of the Tribunal.
- (iii) The Judicial files and the relevant judicial records of the cases are for placing before the Benches for hearing as per the Cause List prepared on day to day basis. (Cause List available on the Website)
- (iv) Orders / judgments delivered by the Benches.The same are also available on the official website of NGT (www.greentribunal.gov.in) and in Judgment Today (NGT) and are available for access for the public.

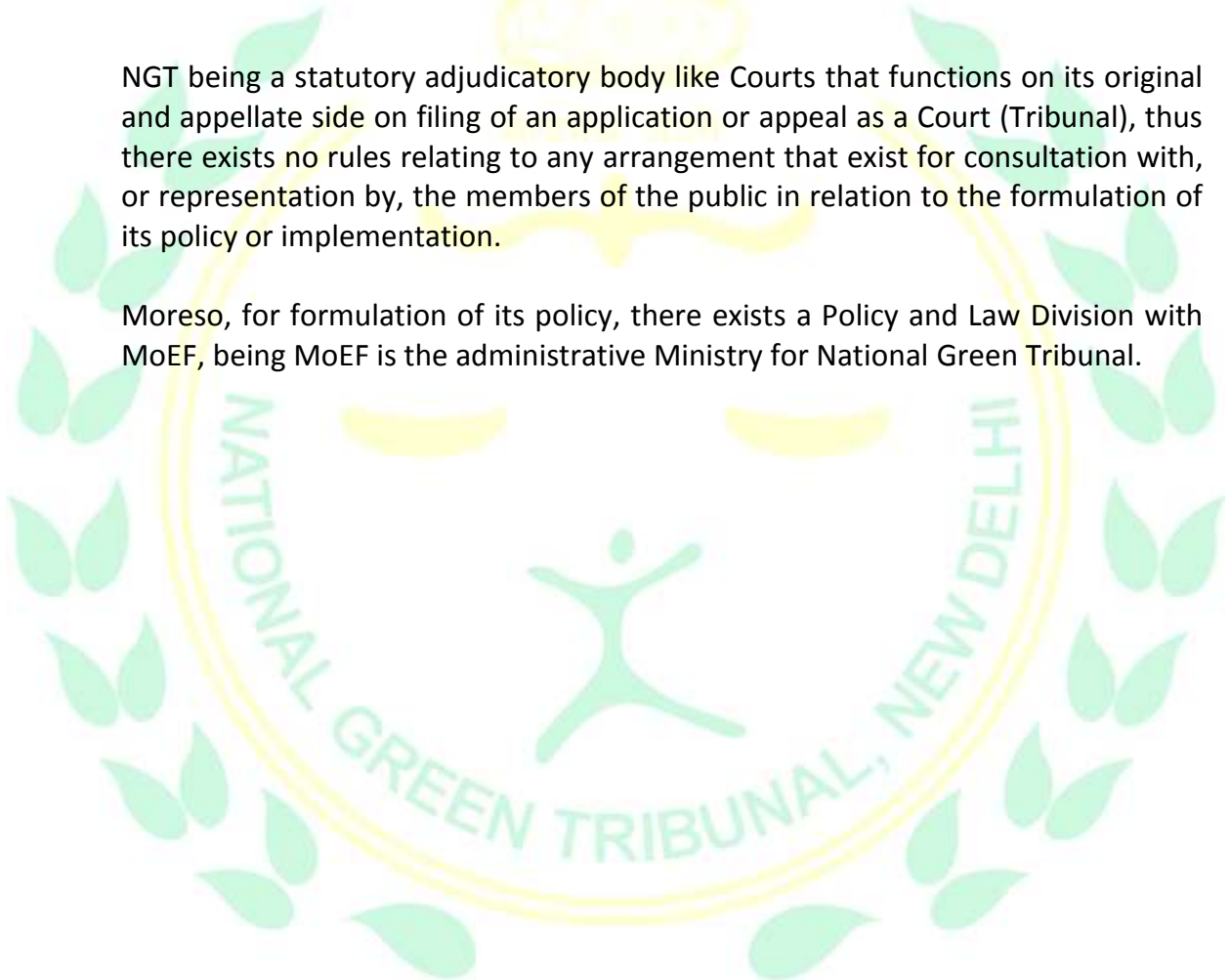
4 (1) (b) (vi)***A statement of the categories of documents that are held by it or under its control.***

The categories of documents are the same as detailed in the column of **records** above mentioned in 4 (1) (b) (v).

4 (1) (b) (vii)***The particulars of any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof :***

NGT being a statutory adjudicatory body like Courts that functions on its original and appellate side on filing of an application or appeal as a Court (Tribunal), thus there exists no rules relating to any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation.

Moreso, for formulation of its policy, there exists a Policy and Law Division with MoEF, being MoEF is the administrative Ministry for National Green Tribunal.



4 (1) (b) (viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice.

The following Committees are constituted for effective and smooth functioning of NGT.

1. ADMINISTRATIVE COMMITTEE:

Hon'ble Judicial Member Justice Sh. Arun Kumar Tyagi– Chairman
Hon'ble Expert Member Dr. A. Senthil Vel - Member

2. FINANCE COMMITTEE:

Hon'ble Judicial Member Justice Sh. Arun Kumar Tyagi– Chairman
Hon'ble Judicial Member Justice Dr. A. Senthil Vel - Member

3. Internal Complaint Committee: NGT, PB, New Delhi

Smt. Anshumala, Hindi Officer	– Presiding Officer
Shri Vinod Meena, Section Officer	– Member
Sh. Abhay Agnihotri, Assistant (Judicial)	– Member
Smt. Shilpa Nagpal, Steno Gr. I	– Member Secretary & Convener
Ms. Katyani, Advocate	– Non Official Member

4. TENDER COMMITTEE:

1. Hon'ble Sh. Justice Arun Kumar Tyagi, Judicial Member	Chairman
2. Sh. Ankit Singla, Registrar General	Member
3. Sh. R. Renganathan, Consultant	Member

5. Local Purchase Committee

1. Sh. Arvind Kumar, Dy. Registrar	Chairman
2. Sh. R. Renganathan, Consultant	Member
3. Sh. Vinod Meena, Section Officer	Member
4. Sh. Shivom Vashistha, Sr. Accountant	Member

6. E- Committee

1. Hon'ble Sh. Justice Arun Kumar Tyagi, Judicial Member	Chairman
2. Hon'ble Smt. Justice Pushpa Sathyanarayana, Judicial Member	Member
3. Hon'ble Dr. A. Senthil Vel, Expert Member	Member
4. Sh. Ankit Singla, Registrar General	Member
5. Sh. Arvind Kumar, Deputy Registrar	Member
6. Sh. Satyender Kumar Tyagi, Consultant	Member

(OFFICERS / STAFFS)

<u>Position of Existing Staff (Regular/Contractual) in Principal Bench, NGT AS ON 01.04.2024</u>			
Sl.No.	Name	Designation	Status
1.	Sh. Ankit Singla	Registrar General	Deputation
2.	Sh. Arvind Kumar	Dy. Registrar	Deputation
3.	Smt. Sonal Saroha	Asst. Registrar	Deputation
4.	Smt Anshumala	Hindi Officer	Regular
5.	Sh. Achal Sakhuja	Section Officer	Regular
6.	Sh. Manoj Kumar	Section Officer	Regular
7.	Smt. Perna Goyal	Section Officer	Regular
8.	Sh. Vinod Meena	Section Officer	Regular
9.	Smt. Anju	Private Secretary	Regular
10.	Sh. Avinash Thakur	Private Secretary	Regular
11.	Sh. Nitin Tangania	Private Secretary	Regular
12.	Smt. Rajni Pruthi	Private Secretary	Regular
13.	Smt. Anita Bhardwaj	Private Secretary	Regular
14.	Sh. Tarun Bajaj	Assistant (Judicial)	Regular
15.	Sh. Ankush Diwan	Assistant (Judicial)	Regular
16.	Sh. Abhay Agnihotri	Assistant (Judicial)	Regular
17.	Sh. Sumit	Assistant (Judicial)	Regular
18.	Sh. Amit Kumar Yadav	Assistant (Judicial)	Regular
19.	Sh. Kapil Khera	Hindi Translator	Regular
20.	Sh. Dinesh M	Librarian	Regular
21.	Smt. Jyoti Gautam	Steno Grade-I	Regular
22.	Sh. Himanshu Bist	Steno Grade-I	Regular
23.	Sh. Dharamvir	Steno Grade-I	Regular
24.	Smt. Shilpa Nagpal	Steno Grade-I	Regular
25.	Sh. Avinash Gautam	Steno Grade-I	Regular
26.	Sh. Shivom Vashistha	Sr. Accountant	Regular
27.	Sh. Kumar Vibhuti	Sr. Accountant	Regular
28.	Sh. Puneet Uniyal	Steno Grade-II	Regular
29.	Sh. Ankit Suri	Steno Grade-II	Regular
30.	Sh. Narender Singh	Staff Car Driver Gr. II	Regular
31.	Sh. Mukesh Kumar	Staff Car Driver Gr. II	Regular
32.	Sh. Dheeraj	Staff Car Driver Gr. II	Regular
33.	Sh. Nand Kishore	Staff Car Driver Gr. II	Regular
34.	Sh. Narender	Staff Car Driver (OG)	Regular
35.	Sh. Madan Mohan Suyal	Staff Car Driver (OG)	Regular
36.	Sh. Chandra Shekhar	Staff Car Driver (OG)	Regular
37.	Sh. Sunil Kumar	Staff Car Driver (OG)	Regular
38.	Sh. Dharmender Kumar	Staff Car Driver (OG)	Regular
39.	Sh. Sandeep	Staff Car Driver (OG)	Regular
40.	Smt. Geeta Joshi	MTS	Regular
41.	Sh. Y. Narayan	MTS	Regular
42.	Sh. Laxmi Narayan Sharma	MTS	Regular
43.	Sh. Vinay Kumar	MTS	Regular
44.	Sh. Sanjay Kumar	MTS	Regular
45.	Sh. Arun Kumar	MTS	Regular
46.	Smt. Lata Pujari	MTS	Regular
47.	Sh. Lalit Dutt Pathak	MTS	Regular
48.	Sh. Amresh Singh	MTS	Regular

49.	Sh. N Karthik	MTS	Regular
50.	Sh. Mukesh Singh Rawat	MTS	Regular
51.	Sh. Mohd. Juned Khan	MTS	Regular
52.	Sh. Prabhat Kumar	MTS	Regular
53.	Sh. Dharmendra Kumar	MTS	Regular
54.	Sh. Yaqoob Bhatt	MTS	Regular
55.	Sh. Raju Giri	MTS	Regular
56.	Sh. Ashok Kumar	MTS	Regular
57.	Sh. Janak Raj	MTS	Regular
58.	Sh. Leelu	MTS	Regular
59.	Sh. Pramod	MTS	Regular
60.	Sh. Ashwani Kumar	MTS	Regular
61.	Sh. Om Parkash	MTS	Regular

CONTRACTUAL

Sl	Name	Designation	Remuneration
1.	Smt. Pratima Akolkar	Env. Coordinator	Rs. 65,000/-
2.	Sh. Premanshu Shekhar	Consultant (Media)	Rs. 75,000/-
3.	Sh. Subhash Chander	Consultant	Rs. 65,000/-
4.	Sh. R Renganathan	Consultant	Rs. 55,000/-
5.	Sh. Ashok Kumar	Consultant	Rs. 54,264/-
6.	Sh. Ranjeet Singh Aswal	Consultant	Rs. 40,000/-
7.	Sh. N. Venkataraman	Consultant	Rs. 45,000/-
8.	Sh. Kailash Chander	Consultant	Rs. 57,900/-
9.	Sh. O. P. Lekhwal	Consultant	Rs. 55,000/-
10.	Sh. Ashwini Kumar	Consultant	Rs. 55,000/-
11.	Sh. Satyender Kumar Tyagi	Consultant	Rs. 55,000/-
12.	Sh. Teekam Singh	IT (Cooridator)	Rs. 45,000/-
13.	Sh. Chandan Kumar	Office Asst.	Rs. 45,000/-
14.	Sh. Avinash Kumar	Office Asst.	Rs. 24,000/-
15.	Sh. Bhanu Joshi	Office Asst.	Rs. 34,000/-
16.	Sh. Dinesh Kumar	Office Asst.	Rs. 29,000/-
17.	Smt. Renu Sharma	Office Asst.	Rs. 24,000/-
18.	Smt. Rashmi	Office Asst.	Rs. 34,000/-
19.	Ms. Palak Babbar	Legal Researcher	Rs. 55,000/-
20.	Ms. Meenal	Legal Researcher	Rs. 55,000/-
21.	Ms. Kriti Shrivastava	Legal Researcher	Rs. 55,000/-
22.	Sh. Ayush Kartikey	Legal Researcher	Rs. 55,000/-
23.	Ms. Prateeksha Dwivedi	Legal Researcher	Rs. 55,000/-
24.	Sh. Gopal Singh	Computer Clerk	Rs. 25,000/-
25.	Sh. Rahul Kumar Suryavansi	Data Entry Opretor	Rs. 24,000/-
26.	Sh. Mukesh Kumar	Stenographer	Rs. 24,000/-
27.	Sh. Bijender	Driver	Rs. 21, 215/-
28.	Sh. Aditya Rawat	Driver	Rs. 21, 215/-
29.	Sh. Gyan Chand	Driver	Rs. 21, 215/
30.	Sh. Kaushal Singh	Driver	Rs. 21, 215/
31.	Sh. Sachin Mann	Driver	Rs. 21, 215/
32.	Sh. Bittu Bhatti	MTS	Rs. 21, 215/-
33.	Sh. Bhanu Pratap Singh	MTS	Rs. 21, 215/-
34.	Sh. Vinod Kumar	MTS	Rs. 21, 215/-
35.	Sh. Dinesh Kumar	MTS	Rs. 21, 215/-
36.	Sh. Rajesh Rajouria	MTS	Rs. 21, 215/-

37.	Sh. Ranjeet Rajouria	MTS	Rs. 21, 215/-
38.	Sh. Anil Muraal	MTS	Rs. 21, 215/-
39.	Sh. Ajay Pal	MTS	Rs. 21, 215/-
40.	Sh. Sanjay Kumar	MTS	Rs. 21, 215/-
41.	Sh. Manoj Kumar	MTS	Rs. 21, 215/-
42.	Smt. Sarita	MTS	Rs. 21, 215/-
43.	Sh. Pradeep Kumar	MTS	Rs. 21, 215/-
44.	Sh. Shyam Sundar Sharma	MTS	Rs. 21, 215/-
45.	Sh. Pramod Kumar	MTS	Rs. 21, 215/-
46.	Sh. Narendra Singh	MTS	Rs. 21, 215/-
47.	Sh. Neerak Kr. Gahlot	MTS	Rs. 21, 215/-
48.	Om Parkash Kushwaha	MTS	Rs. 21, 215/-
49.	Pratap Singh Gusain	MTS	Rs. 21,215/-
50.	Rajesh Singh	MTS	Rs. 21,215/-

<u>Position of Existing Staff (Regular/Contractual) in Southern Zonal Bench (Chennai),</u> <u>NGT AS ON 01.04.2024</u> <u>(National Green Tribunal, Southern Zone Bench, Kalas Mahal, Chepauk, Chennai)</u>			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Thiru N. Vijaykanth	Registrar	Deputation
2.	Smt. Shobha E	Dy. Registrar	Deputaion
3.	Sh. Md. Riahana Patel	Section Officer	Regular
4.	Sh. Ankit Minocha	Private Secretary	Regular
5.	Sh. S.C. Nitharwal	Private Secretary	Regular
6.	Smt. Geethu S. Thottammariyil	Assistant (Judicial)	Regular
7.	Smt. J. Poornima	Hindi Translator	Regular
8.	Sh. S. Saravanan	Librarian	Regular
9.	Sh. Santosh Kumar	Accountant	Regular
10.	Sh. Pravesh Kumar	Staff Car Driver Gr. II	Regular
11.	Sh. D. Mohan Kumar	MTS	Regular
12.	Sh. S. Abdul Rahim	MTS	Regular
13.	Sh. P. Shanmugasundaram	MTS	Regular
14.	Sh. B. Saravanan	MTS	Regular
15.	Sh. B. Haroon	MTS	Regular
16.	Sh. Vinay Kumar	MTS	Regular
17.	Sh. Jitender Kumar	MTS	Regular
18.	Sh. Praveen Kumar	MTS	Regular

CONTRACATUAL STAFF

SL. NO.	NAME	POST	REMUNIRATION
1.	Sh. Thilagavathy G.	Consultant	Rs. 55,000/-
2.	Smt. R. Muthulakshmi	Office Assistant	Rs. 34,000/-
3.	Sh. K. Madhavan	Office Assistant	Rs. 34,000/-
4.	Ms.A. Jeya Gandhi	Office Assistant	Rs. 36,000/-
5.	Smt. Vijaya Lakshmi	Office Assistant	Rs. 24,000/-

6.	Sh. Nandakumar	Steno	Rs. 35,000/-
7.	Ms. Angeline Deepika V.	Steno	Rs. 40,000/-
8.	Sh. A. Christy Raj Sujith	Driver	Rs. 21,215/-
9.	Sh. R. Jegan	Driver	Rs. 21,215/-
10.	Sh. Murali U	Driver	Rs. 21,215/-
11.	Sh. S. Ashok	MTS	Rs. 21,215/-
12.	Sh. S. Vinoth	MTS	Rs. 21,215/-
13.	Sh. S. Muthu Kumar	MTS	Rs. 21,215/-
14.	Sh. I. Thangaraj	MTS	Rs. 21,215/-
15.	Sh. Sam Sunder K.	MTS	Rs. 21,215/-
16.	Ms. G. Vallarasi	MTS	Rs. 21,215/-

<u>Position of Existing Staff (Regular/Contractual) in Central Zonal Bench (Bhopal),</u> <u>NGT AS ON 01.04.2024</u> (State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462 011 (Madhya Pradesh))			
Ser. No.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Sh. Rajesh Agarwal	Registrar	Deputation
2.	Sh. Manjul Singh	Dy. Registrar	Deputation
3.	Smt. Prachi Nautiyal	Private Secretary	Regular
4.	Sh. Amit Kumar	Assistnat (J)	Regular
5.	Sh. Ranjesh Kumar Sinha	Assistnat (J)	Regular
6.	Dr. Arthi Purnavati	Hindi Translator	Regular
7.	Sh. Ananad Shri Gupta	Librarian	Regular
8.	Sh. Mohd Arif	Sr. Accountant	Regular
9.	Sh. Mahendra Srivastava	Steno. Gr.-I	Regular
10.	Sh. Vinod Singh Rawat	MTS	Regular
11.	Sh. Badri Prasad Yadav	MTS	Regular
12.	Sh. Mansab Ali	MTS	Regular

Contractual Staff

SL. NO.	NAME	POST	REMUNIRATION
1.	Smt. Kavita Gurele	Stenographer	Rs. 35,000/-
2.	Smt. Swati Abhyankar	Office Assistant	Rs. 34,000/-
3.	Sh. Azam Khan	Office Assistant	Rs. 36,000/-
4.	Sh. Chaitanya Pathak	MTS	Rs. 21,215 /-
5.	Sh. Kailash Narayan Bhargava	MTS	Rs. 21,215 /-
6.	Sh. Pawan Kumar Shukla	MTS	Rs. 21,215 /-
7.	Sh. Samadhan Borde	MTS	Rs. 21,215 /-
8.	Sh. Santosh Kumar Shukla	MTS	Rs. 21,215 /-
9.	Sh. Surya Prakash Rohit	MTS	Rs. 21,215 /-
10.	Sh. Kavar Lal Gurjar	MTS	Rs. 21,215 /-

11.	Sh. Rajkumar Vishwakarma	MTS	Rs. 21,215 /-
12.	Sh. Beresh Kumar Singh	MTS	Rs. 21,215 /-
13.	Sh. Rishikesh Singh	MTS	Rs. 21,215 /-
14.	Sh. Aarish Uddin	MTS	Rs. 21,215 /-
15.	Sh. Suresh Sendane	Driver	Rs. 21,215 /-
16.	Sh. Akhilesh Sen	Driver	Rs. 21,215 /-
17.	Sh. Mithun Lodhi	Driver	Rs. 21,215 /-
18.	Sh. Manish Yadav	Driver	Rs. 21,215 /-

**Position Of Existing Staff (Regular/Contractual) In Western Zonal Bench (Pune), Ngt As On 01.04.2024
(Western Zone Bench, New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)**

SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Sh. S. S. Oza	Registrar	Deputation
2.	Sh. V. R. Assudani	Assistant Registrar	Deputation
3.	Sh. Vijay Kumar Singh	Section Officer	Regular
4.	Sh. Naveen Kumar Singh	Section Officer	Regular
5.	Sh. Prathamesh Kashinath Katte	Assistant (Judicial)	Regular
6.	Ms. Vandana Akhawat	Assistant (Judicial)	Regular
7.	Sh. Komal Sexana	Librarian	Regular
8.	Sh. Prasanta Kumar Saha	Accountant	Regular
9.	Sh. Parinav Kumar	Steno. Gr. -II	Regular
10.	Sh. Arjun Kumar Maurya	Staff Car Driver Gr. II	Regular
11.	Sh. Arjun Singh	MTS	Regular
12.	Sh. Ashish Sharma	MTS	Regular

Contractual

SL. NO.	NAME	POST	REMUNIRATION
1.	Sh. Mahesh M. Ambarle	Office Assistant	Rs. 31,000/-
2.	Ms. Kriti	Office Assistant	Rs. 24,000/-
3.	Sh. Narendra Jahagiradar	Stenographer	Rs. 45,000/-
4.	Sh. Vinayak R. Sinkar	MTS	Rs. 21,215/-
5.	Sh. Rajesh Tanaji Bhosale	MTS	Rs. 21,215/-
6.	Sh. Manik L. Raut	MTS	Rs. 21,215/-
7.	Smt. Swapnali Sopan Parte	MTS	Rs. 21,215/-
8.	Sh. Dattatray Bhagwat Parade	Driver	Rs. 21,215/-
9.	Sh. Vijay Vilasrao Chavan	Driver	Rs. 21,215/-

<u>Position Of Existing Staff (Regular/Contractual) In Eastern Zonal Bench (Kolkata),</u> <u>Ngt as on 01.04.2024</u> (Block-Iii B, 3rd Floor Of Finance Centre, Central Business District Action Area-Ii, Po & Ps : New Town, Kolkata-700157, West Bengal)			
Sl. No.	Name	Post	Nature Of Post (Regular/ Depu./ Outsourced)
1.	Sh. Raja Chatterjee	Registrar	Deputation
2.	Sh. Md. Ehteshmuddin	Dy. Registrar	Deputation
3.	Sh. Shailesh Kumar Sharma	Section Officer	Regular
4.	Smt. Komal Jain Yadav	Section Officer	Regular
5.	Sh Vivek Sankar	Section Officer	Regular
6.	Smt. Shabana Khatoon	Section Officer	Regular
7.	Sh. Mohit Nagpal	Private Secretary	Regular
8.	Ms. Kumari Monika	Assistant (Judicial)	Regular
9.	Sh. Arindam Bagchi	Librarian	Regular
10.	Dr. Brajesh Kumar Yadav	Hindi Translator	Regular
11.	Smt. Vandana	Sr. Accountant	Regular
12.	Sh. Anand Kumar	Steno. Gr-II	Regular
13.	Sh. Umesh Chandra Nayak	MTS	Regular
14.	Sh. Dheerender Kumar Gupta	MTS	Regular
15.	Sh. Natho Nag	MTS	Regular

Contractual Staff

Sl. No.	Name	Post	Remuniration
1.	Sh. Biswarup Roy	MTS	Rs. 21,215/-
2.	Sh. Bikram Sahu	MTS	Rs. 21,215/-
3.	Sh. Dibyendu Gupta	MTS	Rs. 21,215/-
4.	Sh. Biswanath Roy	MTS	Rs. 21,215/-
5.	Sh. Sayantan Sengupta	MTS	Rs. 21,215/-
6.	Sh. Ranjan Maitra	MTS	Rs. 21,215/-
7.	Sh. Sital Bera	MTS	Rs. 21,215/-
8.	Smt. Laxmi Mondal	MTS	Rs. 21,215/-
9.	Sh. Nayan Sarkar	MTS	Rs. 21,215/-
10.	Sh. Avik Ghosh	MTS	Rs. 21,215/-
11.	Sh. Swarup Kumar Pyne	Driver	Rs. 21,215/-
12.	Sh. Surajit Pramanik	Driver	Rs. 21,215/-
13.	Sh. Sandip Das	Driver	Rs. 21,215/-
14.	Sh. Nabyendu Mondal	Driver	Rs. 21,215/-

4(1) (b) (x)**The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations**

The monthly Pay Structure provided for remuneration and received by each of its officers and employees

Sanctioned Strength- 166**Filled up: 118****Vacant: 48**

Sr No	Name of the Post	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remuneration received in Level in Pay Matrix
1	Registrar	Rs.8700	5	5	0	Level-13(123100-215900/-) or as per Judicial Pay Commission
2	Deputy Registrar	Rs.7600	5	4	1	Level-12(78800-209200/-)
3	Assistant Registrar	Rs.6600	5	2	3	Level-11(67700-208700/-)
4	Dy. Controller of Accounts	Rs.6600	1	0	1	Level-11(67700-208700/-)
5	PPS	Rs.6600	1	0	1	Level-11(67700-208700/-)
6	Accounts Officer	Rs.5400	1	0	1	Level-9(Rs.53100-167800/-)
7	Hindi Officer	Rs.5400	1	1	0	Level-9(Rs.53100-167800/-)
9	Section Officer	Rs.4800	11	11	0	Level-8(Rs.47600-151100/-)
10	Private Secretary	Rs.4800	21	9	12	Level-8(Rs.47600-151100/-)
11	Assistant (Judicial)	Rs.4600	17	11	06	Level-7(Rs.44900-142400/-)
12	Librarian	Rs.4200	5	5	0	Level-6(Rs.35400-112400/-)
13	Hindi Translator	Rs.4200	5	4	1	Level-6(Rs.35400-112400/-)
14	Stenographer Grade-I	Rs.4200	21	6	15	Level-6(Rs.35400-112400/-)
15	Sr. Accountant	Rs.4200	5	4	1	Level-6(Rs.35400-112400/-)
16	Staff Car Driver (Special Grade)	Rs.4200	1	0	1	Level-6(Rs.35400-112400/-)
17	Staff Car Driver Grade-I	Rs.2800	2	0	2	Level-5(Rs.29200-92300/-)
18	Accountant	Rs.2400	5	2	3	Level-4(Rs.25500-81100/-)
19	Stenographer Grade-II	Rs.2400	12	4	8	Level-4(Rs.25500-81100/-)
20	Staff Car Driver Grade-II	Rs.2400	6	6	0	Level-4(Rs.25500-81100/-)
21	Staff Car Driver Ordinary Grade	Rs.1900	12	6	6	Level-2(19900-63200/-)
22	Multi-Tasking Staff	Rs.1800	24	38*	-14	Level-1(18000-56900/-)
Total			166	118	48	

- 38 MTSs have been appointed by the NGT as per directions of Hon'ble Supreme Court of India in its order Dated 10.10.2021 passed in SLP (CIVIL) No. 12065/2009 in re. UOI Vs. Vimal Bhai & Ors.

4 (1) (b) (xi)

The budget allocated to each of its agency, indicating the particulars of all plans,
proposed expenditures and reports on disbursements made

OBJECT HEADWISE VOTE ON ACCOUNT FOR FY 2024-25

Sno.	Nomenclature of Object Head		Vote on Account 2024-25
REVENUE			
1	04.04.01	Salaries	42000
2	04.04.06	Medical Treatment	5417
3	04.04.07	Allowance	44000
4	04.04.08	Leave Travel Concession	5000
5	04.04.09	Training Expenses	125
6	04.04.11	Domestic Travel Expenses	1667
7	04.04.12	Foreign Travel Expenses	417
8	04.04.13	Office Expenses	29170
9	04.04.14	Rent Rates and Taxes for Land and Buildings	10420
10	04.04.16	Printing and Publication	250
11	04.04.19	Digital Equipment	4167
12	04.04.24	Fuels and Lubricants	2083
13	04.04.27	Minor Civil and Electric Works	6250
14	04.04.28	Professional Services	6300
15	04.04.29	Repair and Maintenance	417
Total (Revenue)			157683
CAPITAL			
16	13.04.51	Motor Vehicles	2083
17	13.04.72	Buildings and Structures	33333
18	13.04.78	Land	2083
Total (Capital)			37499
		Grand Total	195182

Monthly Remuneration to Contractual Employees
(As on 01.04.2024)

SNo.	Name of the Post	Presently Appointed	Posting		Remuneration (In Rs.)	Total (Rs.)
1	Consultant	10	PB(Delhi)	9	482164	537164
			SZB (Chennai)	1	55000	
2	Coordinator Environment Research	1	PB(Delhi)	1	65000	65000
3	Coordinator IT	1	PB(Delhi)	1	45000	45000
4	Consultant (Media)	1	PB(Delhi)	1	75000	75000
5	Law Researcher	5	PB(Delhi)	5	275000	275000
6	Office Assistant	14	PB(Delhi)	6	180000	433000
			SZB (Chennai)	4	128000	
			CZB (Bhopal)	2	70000	
			WZB (Pune)	2	55000	
7	Stenographer	5	PB(Delhi)	1	24000	179000
			SZB (Chennai)	2	75000	
			CZB (Bhopal)	1	35000	
			WZB (Pune)	1	45000	
8	Data Entry Operator	1	PB(Delhi)	1	25000	25000
9	Computer Clerk	1	PB(Delhi)	1	25000	25000
10	MTS	50	PB(Delhi)	19	403085	1060750
			SZB (Chennai)	6	127290	
			CZB (Bhopal)	11	233365	
			WZB (Pune)	4	84860	
			EZB (Kolkata)	10	212150	
11	Driver	18	PB(Delhi)	4	84860	381870
			SZB (Chennai)	4	84860	
			CZB (Bhopal)	4	84860	
			WZB (Pune)	2	42430	
			EZB (Kolkata)	4	84860	
Total			107	3101784	3101784	

4 (1) (b) (xii)& (xiii)

- (xii) ***The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes***

No subsidy programmes exists as NGT is a judicial body to adjudicate the disputes for matters relating to environment.

- (xiii) ***Particulars of recipients of concessions, permits or authorizations granted by it***

No such recipient exists as NGT is a judicial body to adjudicate the disputes.

Detail of the information available in electronic form

Details of information

1. The National Green Tribunal Act, 2010
2. The Rules
3. The orders
4. Information on commitment of
5. Information on the person or persons who are registered with
6. The end of
7. Cause List
8. Judgment/Order of NCT

Information available in electronic form in an electronic form

The National Green Tribunal Act, 2010 and the Rules framed thereunder by the Government of India and the Ministry of Environment, Forest and Climate Change.

WORKING HOURS OF THE TRIBUNAL:

As per Rule 30 of the NGT (Practices & Procedure) Rules, 2011,

Except on 2nd Saturdays, Sundays and other Public Holidays,
the Tribunal
shall remain open from **09.30 hrs.to 17.00 hrs.**of a day.

(Please refer the Calender of NGT on website of NGT (www.greentribunal.gov.in) for
holidays
and of MoEF (www.envfor.nic) for rules relating to working hours).

LIBRARY AND READING ROOM

Presently the Library and the Reading Room is available only for the Members, officers /
staffs of the Tribunal, due to space constraints.



4 (1) (b) (xvi)

The names, designations and other particulars of the Public Information Officer

Principal Bench at New Delhi (Faridkot House, Copernicus Marg, New Delhi-110001)

Sl. No.	Designation	Particular of the Designated Officer
1.	First Appellate Authority	Sh. Arvind Kumar, Deputy Registrar, NGT, PB
2.	Nodal Officer	Sh. Achal Sakhuja, Section Officer, NGT(PB)
3.	Central Public Information Officer	Sh. Sonal Saroha, Assistant Registrar, NGT(PB)
4.	Assistant Public Information Officer (Judicial Section)	Section Officer, NGT(PB)
5.	Assistant Public Information Officer (Admin. Section)	
6.	Assistant Public Information Officer (GA Section)	Assistant(Judicial), NGT(PB)
7.	Assistant Public Information Officer (Store Section)	Sectoin Officer, NGT(PB)
8.	Assistant Public Information Officer (Protocol Section)	Section Officer, NGT(PB)
9.	Assistant Public Information Officer (Library Section)	Sh. Dinesh M., Librarian, NGT(PB)
10.	Assistant Public Information Officer (Accounts Section)	Sh. Shivom Vashishtha, Accountant, NGT(PB)

WESTERN ZONE BENCH AT PUNE(New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)

1.	First Appellate Authority	Sh. S.S. Oza, Registrar, NGT,WZB, Pune
2.	Central Public Information Officer	Sh. Naveen Kumar Singh, Section Officer, NGT, WZB, Pune

CENTRAL ZONE BENCH AT BHOPAL(State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462101)

1.	First Appellate Authority	Sh. Rajesh Kumar Agarwal, Registrar, NGT,CZB, Bhopal
2.	Central Public Information Officer	Sh. Manjul Singh, Deputy Registrar, NGT,CZB, Bhopal

SOUTHERN ZONE BENCH AT CHENNAI Kalas Mahal, Chepauk, 600106)

1.	First Appellate Authority	Thiru N Vijayakanth, Registrar, NGT, SZB, Chennai
2.	Central Public Information Officer	Md. Rehan Patel, Section Officer, NGT, SZB, Chennai

EASTERN ZONE BENCH AT KOLKATA (Block-III B, 3rd Floor of Finance Centre, Central Business District Action, Area-II, PO & PS, New Town,Kolkata-700157, West Bengal)

1.	First Appellate Authority	Sh. Raja Chatterjee, Registrar, NGT, EZB, Kolkata
2.	Central Public Information Officer	Sh. Vivek Kumar Shankar, Section Officer,NGT,EZB, Kolkata

Note: National Green Tribunal has taken all the care and precaution at the time of preparing the RTI Manual, if any clerical/typographical discrepancy is noticed please bring it to the notice of CPIO for correction.